

H.S.C.L. Engineers' 13-point demands

6143. **SHRIMATI PARVATHI KRISHNAN:**

SHRI NIRMAL CHANDRA JAIN:

Will the Minister of **STEEL AND MINES** be pleased to state:

(a) whether about 1500 engineers of Hindustan Steel Works Construction Ltd. have been observing work to rule since June 18 to press their 13-point demands; and

(b) if so, what are their demands and measures being taken to settle their demands?

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): (a) About 900 engineers of Hindustan Steelworks Construction Limited at Bokaro and Bhilai observed work-to-rule from the 18th June to the 29th June, 1977. The agitation was withdrawn by the Association on the 5th July, 1977 after the recommendations of the high level committee which was appointed to examine the demands of the Association, were discussed by the Managing Director, HSCL, with the Engineers Association on 29.6.1977. The recommendations made have been agreed to and are now being implemented.

(b) Their demands were:

(1) The posts of Tech. Asstt. should be redesignated as Assistant Engineer and all the TA/Asstt. Engineers should be promoted to Asstt. Divisional Engineer after completing one year of service.

(2) The earlier sanctioned posts of GMs, CE & Dy. CEs have been increased within recent two months. We feel encouraged on the expansion of our Company and expect a proportionate increase in other cadres also. Eligible candidates in all cadres be immediately promoted as per seniority.

(3) In the name of specialisation the outside recruitment should be stopped and interviews/appointments under process should be cancelled.

(4) The favouratism done in the promotion of selection grade posts during the emergency period should be annulled.

(5) Engineers terminated during emergency should be reinstated.

(6) Responsibilities and duties of each rank should be well defined to avoid interference of ranks.

(7) Leave facilities for higher education and sponsoring candidates for professional training should be introduced immediately.

(8) Persons who have completed one contract period should be confirmed on superannuation immediately.

(9) House accommodation should be provided invariably to all engineers at all projects.

(10) Seats for school going children of employees should be reserved in the Central Schools.

(11) Vehicle Allowance as admissible in other subsidiaries of SAIL be introduced in all the projects.

(12) Association should be associated in the policy decisions of management both units and HQs levels.

(13) Applications for outside employment should be forwarded without any restrictions.

Abdominal diseases

6144. **DR. VASANT KUMAR PANDIT:** Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether Government Hospitals and private Hospitals are showing increasing number of cases of abdominal disease;